

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TRAINING PROGRAMMEE - Judicial officers - Nomination of Sri G.Srinivas, Addl. Senior Civil Judge, Kothagudem, Khammam District for the training programme on Advanced CIS 3.1 of Subordinate Court Complexes by Master Trainers for 2 days on 07.09.2019 and 08.09.2019 at Warangal, by cancelling his nomination for the training programme scheduled to be held on 03.08.2019 and 04.08.2019 at Nalgonda - **Relief Arrangements - ORDERS - ISSUED.**

- REF:**
1. High Court's proceedings Roc No 635/SO/2019, dated 26.07.2019.
 2. Letter Dis no 4179, dated 02.08.2019 of the Principal District and Sessions Judge, Khammam along with the application of Sri G.Srinivas, Additional Senior Civil Judge, Kothagudem, Khammam District.
 3. High Court's letter Roc No 635/SO/2019, dated 28.08.2019.
 4. High Court's proceedings Roc No 635/SO/2019, dated 28.08.2019.

ORDER ROC.No. 2444/2019-B.SPL., DATED:30.08.2019.

The High Court is pleased to pass the following Orders:

The High Court in its proceedings 4th read above, is pleased to nominate Sri G.Srinivas, Addl. Senior Civil Judge, Kothagudem, Khammam District to participate in the programme of "Advanced CIS 3.1 of Subordinate Court Complexes by Master Trainers for 2 days on 07.09.2019 and 08.09.2019 at Warangal, by cancelling his nomination for the training programme scheduled to be held on 03.08.2019 and 04.08.2019 at Nalgonda, is hereby directed to proceed to the said training programme at Warangal and the officer mentioned in column no 3 is placed incharge during the said training period of Sri G.Srinivas.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER PLACED IN CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME
(1)	(2)	(3)
1.	SRI G.SRINIVAS, Additional Senior Civil Judge, Kothagudem. Khammam District.	Senior Civil Judge, Sathupalli, Khammam District

The officers mentioned in column number 3, will be incharge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who is nominated to participate in the above said Training Programme on 07.09.2019 and 08.09.2019 at Warangal.

On return from the above said Training Programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

In case the officers mentioned in column number 3 is either on leave or for any other reason is absent from duty, the Prl. District and Sessions Judge, Khammam may make alternative incharge arrangements in respect of the officer.

- NOTE:**
1. The Proceedings is placed in the High Court's Web Site <http://hc.ts.nic.in>. The downloaded copy from the web site is valid for relieving and reporting for the above said Training Programme.

FAC


REGISTRAR GENERAL
REGISTRAR VIGILANCE
30-8-19

To:

1. The officers Concerned.
2. The Incharge Officers.
3. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana (with a request to instruct the concerned to upload the proceedings in the High Court's Website under general information).
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Prl. District and Sessions Judge, Khammam.
6. The Prl. District and Sessions Judge, Warangal.
7. The I Additional District and Sessions Judge, Khammam.
8. The Additional Senior Civil Judge, Kothagudem, Khammam District
9. The Principal Senior Civil Judge, Kothagudem, Khammam District.
10. The Senior Civil Judge, Sathupalli, Khammam District.
11. The District Treasury Officer, Khammam.
12. The Sub-Treasury Officer, Kothaguem, Sathupalli, Khammam District.
13. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
 - j) Enquiry Cell.

High Court for the state of Telangana.

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